

DIVISION BENCH

ITEM NO. 128

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (IB) No.7/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S R N BUILDCON V/S M/S OCEAN INFRAHEIGHTS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Sh. Anjaneya Mishra with Sh. Nidish Gupta, Adv. : *For the Operational Creditor*
Sh. Srijan Mehrotra, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels for the parties present.

- 1.** It is stated by the Ld. Counsel representing the Operational Creditor that the reply has been received only on yesterday. Therefore, he seeks a two weeks' time for filing rejoinder.
- 2.** Let the needful be done within the aforesaid stipulated period with an advance copy to be supplied to the Ld. Counsel representing the Corporate Debtor.
- 3.** The matter to come up for further hearing on 20th July, 2023.
- 4.** In the meantime, Ld. Counsels for the parties may file their written submissions.

-Sd-

**(Ashish Verma)
Member (Technical)**

22nd May, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**